

**GOVERNMENT OF INDIA
DEVELOPMENT OF NORTH EASTERN REGION
LOK SABHA**

UNSTARRED QUESTION NO:3501
ANSWERED ON:16.04.2002
NON-LAPSABLE FUND FOR NORTH EASTERN STATES
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Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) the criteria of Government to share and distribute the additional 10% non-lapsable funds of the Union Government for investment in North-Eastern States;
- (b) whether priority is given for Rail, Road and Health infrastructure in the North-Eastern States;
- (c) if so, the details thereof;
- (d) the actual net revenue support generated in North-Eastern States on their own and the additional support that they require to look after the plan programme and non-plan expenditure in that region in respective States;
- (e) whether Prime Minister's announced package has been utilized or is in process of implementation; and
- (f) if so, the details of the progress achieved so far?

Answer

MINISTER, DEPARTMENT OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI ARUN SHOURIE)

(a): The Government of India has constituted a Non-lapsable Central Pool of Resources from unspent amounts of 10% of the Budgets of the Union Ministries and Departments (except those specifically exempted) earmarked for the for the North East (and Sikkim) to support development projects in these States. Project specific assistance is released from the Central Pool. The Central pool became operational during the financial year 1998-99. So far, (as on 31.3.2002) an amount of Rs. 1346.72 crores has been released from the Pool for the various projects in the North Eastern States (and Sikkim).

(b) and (c): The Non-lapsable Central Pool of Resources focuses on taking up appropriate projects, which would reduce the gaps in Basic Minimum Services (BMS) and infrastructure in the States of North Eastern Region (and Sikkim). The broad objective of the Non-lapsable Central Pool of Resources scheme is to ensure the speedy development of infrastructure in the Region. Both physical and social infrastructure sectors such as Irrigation and Flood Control, Power, Roads and Bridges, Education, Health, Water Supply and Sanitation-are considered for providing support under the Central Pool.

(d): The contribution from States' Own Resources in respect of State Governments of Assam, Manipur, Mizoram, Nagaland and Tripura to the Annual Plan 2001-2002 was negative. The position regarding Annual Plan 2001-2002 outlay and allocation of Central Assistance for the North Eastern States and Sikkim is given below:

State Annual Plan 2001-2002 Central assistance allocated
 Outlay (Rs. crores) (2001-2002) (Rs. crores)

Arunachal Pradesh	661.00	617.50
Assam	1710.00	1732.29
Manipur	520.00	565.86
Meghalaya	487.00	422.39
Mizoram	410.00	436.26
Nagaland	405.00	471.72
Sikkim	300.22	283.90
Tripura	560.00	652.90

(e) and (f): Prime Minister announced an Agenda for Socio-Economic Development of North Eastern States and Sikkim on 22nd January, 2000 in the conference with the Governors and Chief Ministers of these States. This agenda covers 28 items. These items are at various stages of implementation. Details may be seen at the website pm india.nic.in.

